

**Protocol Signed by India and Soviet Union in the Fields of Medical Sciences and Public Health**

665. SHRI B. V. DESAI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether India and the Soviet Union have signed a protocol on new areas of cooperation in the field of medical sciences and public health;

(b) if so, what are the new areas that will be undertaken under this agreement;

(c) whether the two countries also agreed to exchange delegation and specific plans of cooperation between the two countries during 1985-86; and

(d) by what time the agreement is likely to start implement ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) and (b) : An Inter-Governmental Agreement on co-operation in the field of Medical Sciences and Public Health was signed between India and USSR on 14th March, 1979. The Second Meeting of the Joint Indo-Soviet Standing Committee, under the said Agreement, was held in New Delhi from February 4 to 9, 1985. On the conclusion of this Meeting a Protocol was signed between the two sides. It has been agreed in the Protocol to develop cooperation in certain new areas namely, Liver Cell Transfusion Therapy, Traditional Systems of Medicine, Occupational Health and monitoring the health aspects of environment.

(c) and (d) : A plan of cooperation for 1985-86 to implement the Agreement was also adopted at the meeting. The plan envisages continued periodic exchange of specialists between the two sides in various problem areas in the field of Health and Family Welfare and conclusion of specific work plans in

these areas. This plan has already become operative.

**Schemes for the Women's Welfare During Seventh Plan and Amount Fixed for Each Scheme**

666. SHRI B. V. DESAI : Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to state :

(a) whether it is a fact that Rs. 262 crores outlay has been proposed for the Seventh Plan for schemes regarding Women's welfare and development;

(b) if so, what are the main schemes that are likely to be undertaken in the Seventh Plan for the women's welfare;

(c) what is the amount fixed for each scheme;

(d) to what extent these plans will help the women; and

(e) whether any employment opportunities have also been provided for them in the plan ?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL AND WOMEN'S WELFARE (SHRIMATI M. CHANDRASEKHAR) : (a) : Yes, Sir.

(b) to (e) : The details of the programme for women's welfare for the Seventh Five Year Plan beginning from 1985 are in the process of being finalised.

**Railway Production Units Under a Separate Department**

667. SHRI B. V. DESAI : Will the minister of RAILWAYS be pleased to state :

(a) whether all the major railway production units have been brought under the purview of a separate Department;